

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAP OIL LLP Date of Commencement of Liquidation: 24-04-2023; List of Stakeholders as on Date: 08-07-2023; Name of IP: Mr. Vinod Tarachand Agrawal; Process Number: 1; Last 5 digit of registration number: 11090

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	560200800	1	557565111		2635688		Annexure 3
4	Unsecured financial creditors	1	833560542				833560542		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	40472058	3	36545582		3926476		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	1434233400	4	594110693		840122706		